

IN THE HIGH COURT OF DELHI AT NEW DELHI  
BAIL APPLICATION NO. \_\_\_\_\_/2024

IN THE MATTER OF:-

AJAY KUMAR

.....PETITIONER

VERSUS

THE STATE

(GOVT. OF N.C.T, DELHI) & ANRS

.....RESPONDENTS

FIR NO-0278/2022

U/S:-498A/302/304BIPC

IN JC:-19.06.2022

P.S-NARAINA

MEMO OF PARTIES

AJAY KUMAR

S/O-SHYAMLAL

R/O-VILLAGE-RAJPAR,

PANCHAYAT-KUIMAU,

PO-BHITHA MAHASINGH,

PS-BHAGAULI,

TEHSIL-HARDOI,

BAGHAULI, HARDOI,

UTTAR PRADESH, INDIA

MOB. NO-9519135400

EMAIL ID:-N/A

.....PETITIONER

VERSUS

THE STATE

(GOVT. OF N.C.T, DELHI) & ANRS

(THROUGH SHO PS-NARAINA)

.....RESPONDENTS

2.

SH RAJENDER PRASAD

S/O-SH DHARMU

R/O-VILLAGE BINAIIKA AKBARPUR

PANCHAYAT-BINAIIKA, MAHENDIYAPUR

POST OFFICE-BARWAN,

PS-LONAR, TEHSIL-SABAYAJPUR

DISTRICT-HARDOI,

LONAR, HARDOI,

UTTAR PRADESH, INDIA

MOB NO-7897815984

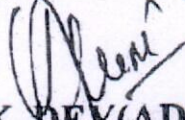
EMAIL ID:-N/A

(ARISING OUT OF FIR NO:-0278/2022, U/S-498A/302  
/304B IPC, P.S.-NARAINA.

4.

NEW DELHI  
DATED:-28.05.2024

THROUGH PETITIONER  
(IN J.C.)



A.K. DEY (ADVOCATE)  
CH. NO:-559, SAKET COURTS COMPLEX  
SAKET, NEW DELHI-110017  
EN. NO:-D/336/2011  
MOB. NO:-9540821003  
EMAIL ID:-ABANI\_KUMAR2003@YAHOO.COM

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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ BAIL APPLN. 2188/2024

AJAY KUMAR

..... Petitioner

Through Mr. A. K. Pandey, Adv.

versus

THE STATE GOVT OF NCT DELHI AND ANRS ..... Respondents  
Through Mr. Yudhvir Singh Chauhan, APP for  
the State with SI Vikash PS Naraina.

**CORAM:**

**HON'BLE MR. JUSTICE DINESH KUMAR SHARMA**

**ORDER**

**01.07.2024**

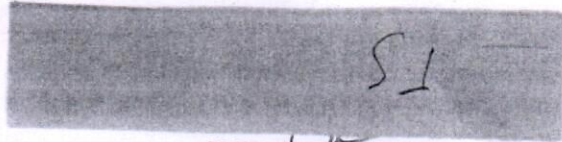
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**CRL.M.A. 18701/2024 (Exemption)**

Exemption is allowed subject to all just exceptions.

**BAIL APPLN. 2188/2024**

1. The present petition has been filed under Section 439 seeking grant of regular bail in case FIR No.0278/2022 registered at PS Naraina under Sections 498A/302/304B IPC which was dismissed by learned ASJ, Patiala House Courts, New Delhi vide order dated 09.05.2024.
2. Issue notice.
3. Learned APP for the State has accepted the notice and seeks time to file the status report.
4. Let status report be filed before the next date of hearing.
5. List on 09.08.2024.
6. In the meantime, the Registry is directed to ensure that at the time of filing the regular bail petitions, the status report filed before the

learned Sessions Courts/Trial Courts be also filed.



DINESH KUMAR SHARMA, J

ATC

**JULY 1, 2024**  
*Pallavi*



06  
09/7/24

D-4

NDOH:-09.08.2024

IN THE HIGH COURT OF DELHI AT NEW DELHI

No. 45722 CX  
From:

The Registrar General,  
High Court of Delhi,  
New Delhi.



Dated 08/06/24  
8/7/24

To

1. The Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge, Central, Tis Hazari Courts, Delhi.
3. The Principal District & Sessions Judge, North, Tis Hazari Courts, Delhi.
- ✓ 4. The Principal District & Sessions Judge, West, Tis Hazari Courts, Delhi.
5. The Principal District & Sessions Judge, New Delhi, Patiala House Courts, Delhi.
6. The Principal District & Sessions Judge, East, Karkardooma Courts, Delhi.
7. The Principal District & Sessions Judge, North-East, Karkardooma Courts, Delhi.
8. The Principal District & Sessions Judge, Shahdara, Karkardooma Courts, Delhi.
9. The Principal District & Sessions Judge, North-West, Rohini Courts, Delhi.
10. The Principal District & Sessions Judge, Outer, Rohini Courts, Delhi.
11. The Principal District & Sessions Judge, South-West, Dwarka Courts, Delhi.
12. The Principal District & Sessions Judge, South, Saket Courts, Delhi.
13. The Principal District & Sessions Judge, South-East, Saket Courts, Delhi.
14. The Principal District & Sessions Judge, CBI, Rouse Avenue Courts, Delhi.
15. The Ld. ASJ, New Delhi, Patiala House Courts, Delhi/Ld. Duty MM.
16. The Director (PMLA), Directorate of Enforcement, Govt. Of India Delhi Zonal Office, New Delhi.
17. The Commissioner of Police, PHQ, I.P. Estate, New Delhi.
18. The SHO/IO/AO, Police Station Patparganj Ind. Area, New Delhi.
19. The AOJ, Filling Counter, Delhi High Court, Delhi.

01/02/2024  
vii  
PD 285/2024  
08/07/2024

**BAIL APPLICATION NO. 2188/2024**

Ajay Kumar

.....Petitioner

**V E R S U S**

The State Govt of NCT of Delhi & Anrs.

.....Respondent

Petition under Section 439 of the Cr.P.C. for grant of regular bail in case relating to **FIR No. 278/2022, Under Sections 498A/302/304B IPC**, registered at **Police Station Naraina, Delhi**.

Sir,

I am directed to forward herewith for immediate compliance/ necessary action a copy of judgment/order dt. **01.07.2024** passed in the above case by Hon'ble **Mr. Justice Dinesh Kumar Sharma** of this Court.

**Other directions are contained in the enclosed copy of order.**

Yours faithfully

45722

AOJ (Cri.-II)  
for Registrar General

Encl: Copy of order dated 01.07.2024  
and memo of parties.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, TIS HAZARI COURTS, DELHI


No. 22053-22130 /Genl./West/THC/2024

Dated, Delhi the 10 JUL 2024

**Sub: Regarding immediate compliance of Order Dated 01.07.2024 passed by Hon'ble High Court of Delhi in BAIL APPLN. No. 2188/2024 Titled as Ajay Kumar Vs. The State Govt of NCT of Delhi and Anrs.**

Forwarded copy of Letter No.45722/Crl. Dated 08.07.2024 Bearing Diary No. 2807 Dated 08.07.2024 along with the copy of Order Dated 01.07.2024 passed by Hon'ble High Court of Delhi & Memo of Parties in BAIL APPLN. No. 2188/2024 Titled as Ajay Kumar Vs. The State Govt of NCT of Delhi and Anrs. received, on the subject cited above, from AOJ (Crl.-II), For Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi for the information and immediate compliance/necessary action to:-

1. All the Ld. Judicial Officers of West District, Tis Hazari Courts, Delhi.
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request for uploading the same on Centralized Website as well as on the Website of West District.
3. PS to Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request for uploading the same on LAYERS.



**(Ajay Gupta)**

District Judge (Commercial Court) – 05/  
Officer In-charge, General Branch,  
West District, Tis Hazari Courts, Delhi

**Enclosure:- As above.**